

ITEM NO.2

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS

Petitioner(s)

VERSUS

STATE OF ASSAM & ORS.

Respondent(s)

(IA No. 105821/2018 - CLARIFICATION/DIRECTION)

(WITH IA NO. 6485/2019- APPLN. FOR DELETION OF PRAYERS OF IA 105821/2018)

Date : 18-12-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE SURYA KANT

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UPON hearing the counsel the Court made the following
O R D E R

Learned Amicus Curiae would make available copy of the preliminary report dated 05.08.2019 to learned counsels appearing for the Union of India, the State Governments and the Union Territories.

List on 05.02.2020.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR